Doubling the income of farmers

- 2153. SHRI NEERAJ SHEKHAR: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:
- (a) the reasons that Government is not clarifying whether it proposes to double the present income of farmers by 2022 or provide support price double of the cost of production in 2022 to farmers;
- (b) whether the committee, constituted under the chairmanship of Additional Secretary, Agriculture and Farmers Welfare, for doubling the income of farmers, has submitted its report, if so, the details thereof; and
- (c) if not, the reasons for delay and by when it is likely to submit its report?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) Government aims to double the farmers' income by 2022.

(b) and (c) An Inter-Ministerial Committee has been constituted under the Chairmanship of Additional Secretary, Department of Agriculture, Cooperation and Farmers Welfare on 13th April, 2016. As of now, the Committee held three meetings.

Establishment of offices under Ministry of Agriculture in Amaravati

- 2154. SHRI T. G. VENKATESH: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:
- (a) whether the Ministry has initiated setting up of its offices/departments in Amaravati, the new capital of Andhra Pradesh;
- (b) whether procurement of land and infrastructure are needed for this purpose from the Government of Andhra Pradesh; and
- (c) whether any requests have been made to the Government of Andhra Pradesh in this regard, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI S. S. AHLUWALIA): (a) to (c) No, Sir. However, Central Public Works Department (CPWD) under the Ministry of Urban Development (MoUD) has requested this Ministry to furnish its requirement for office space in Amaravati.